

Reservation for disabled

580. SHRI A.W. RABI BERNARD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the disabled persons have not got their dues in Government services in the last 19 years after framing of the Persons with Disabilities (Equal Opportunities, Promotion Rights and Full Participation) Act, which was passed in 1995, if so, the details thereof;

(b) whether the Supreme Court has asked the Centre to ensure 3 per cent reservation for differently-abled persons in all categories of Government jobs including in appointments and promotions to IAS; and

(c) if so, the details thereof and the steps taken to implement 3 per cent quota in direct recruitments and promotions for the disabled persons in Government service?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Central Government administers the Persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act, 1995. State Governments are, however, mainly responsible for implementation of the provisions of the Act. They have been advised to take measures for implementation of the Act in true spirit from time to time.

(b) and (c) The Hon'ble High Court of judicature at Bombay in PIL No. 106 No. 2010 titled National Confederation for the Development of Disabled *Vs.* UOI in its judgment dated 04.12.2013 held that the benefits of reservation to persons with disabilities in the matter of promotion to posts in the Indian Administrative Services should be applicable *w.e.f.* 29.12.2005, the date on which the consolidated instructions for persons with disabilities were issued. The Government filed an SLP against this Judgment in the Hon'ble Supreme Court, which was dismissed on 12.09.2014.

As the implementation of the judgment of the Hon'ble High Court of Bombay has administratively wider ramifications, the Government (Department of Personnel & Training) has filed a review petition before Hon'ble High Court of Bombay. The matter is *subjudice*.

Castes in OBC list

†581. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the total population of other backward classes in 1980

†Original notice of the question was received in Hindi.